

*Panax-Pseudoginseng* found in India is one of the plants which is used as Ginseng. This is used as astringent and for fevers and vitality.

(b) Central Institute of Medicinal and Aromatic Plants, Lucknow is trying to introduce American ginseng in Kashmir Valley.

#### **Handloom Products Produced by Powerlooms**

264. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of TEXTILES be pleased to state:

(a) the measures being taken to ensure that the products produced by handlooms are not produced by powerlooms, and

(b) the steps taken to get vacated the court orders permitting the powerlooms to produce all the varieties of cloth that have been reserved for handlooms?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Government is committed to the policy of reservation of products for exclusive production on handlooms. That is why Handlooms (Reservation of Articles for Production) Act, 1985 was enacted by the Central Government under which a total of twenty-two products were reserved for exclusive production on handlooms. Simultaneously, Government of India set up Office of the Chief Enforcement Officer at Delhi with Regional offices at Coimbatore and Pune to oversee the enforcement of the Reservation Orders. Provision of funds was made in the Central budget for providing assistance to the State Governments for setting up of State level enforcement offices. Such offices have been set up in the States of Gujarat, UP, Rajasthan, Andhra Pradesh and Kerala.

(b) Central Government is actively

pursuing the case in the supreme Court which has granted a stay on the operation of the Act and the orders issued thereunder. The case was parheard in supreme Court on 17th and 18th October, 1989. Government is pursuing the matter for expeditious disposal of the case.

#### **Sugar to Kerala**

265. SHRI PALAI K.M. MATHEW: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantum of sugar supplied to Kerala from January to June, 1990, month-wise;

(b) how much of it has been distributed in the State; and

(c) whether Centre is obtaining utilisation certificate from the State, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRIRAMPUJAN PATEL): (a) The monthly levy sugar quota of Kerala since February 1987 is 11953 MT.

(b) The distribution of levy sugar under Public Distribution System is the responsibility of the State Government.

(c) The allotted quantity is being lifted regularly by the State Government from the sugar mills.

#### **Accommodation to Lady Operators in Minto Road Press**

266. SHRI A. CHARLES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of Key Board Operators in Government of India Press,

Minto Road, New Delhi and the number of Lady Operators among them;

(b) whether Lady Operators are given night shifts;

(c) if so, whether any requests have been received from them for providing residential accommodation to them; and

(d) if so, the reaction of Government in the matter?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 78, out of which 12 are ladies.

(b) They are employed from 3.30 P.M. to 10.00 P.M. .

(c) Yes, Sir.

(d) It has been decided to allot out-of-turn accommodation to such employees on the condition that they can be asked to work in the early morning shift starting at 5.00 A.M. and or late evening shift upto 10.00 P.M.

[*Translation*]

#### **Metro Rail Project In Delhi**

267. SHRI BALESHWAR YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken any final decision with regard to the proposal of Metro Rail Project in Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and what other measures Government propose to take to solve the increasing traffic problem in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Delhi Administration had engaged M/s Rail India Technical and Economic Services Ltd. for preparing a detailed

Feasibility Report for provision of mass rapid transit system for the city of Delhi.

RITES have just completed the preparation of this detailed feasibility Report. Final proposal regarding metro Rail Project based on this detailed Feasibility Report has not been received from Delhi Administration.

#### **New Norms for Licensing of Sugar Units**

268. SHRI KASHIRAM RANA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have issued fresh guidelines/conditions for setting up sugar mills and expansion of existing units as reported in "Times of India" dated 25th July, 1990; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Central Government have announced guidelines for licensing of new and expansion of existing sugar factories during the 8th Five Year plan vide Press Note dated 23.7.90 which is given below as Statement.

#### **STATEMENT**

GOVERNMENT OF INDIA  
MINISTRY OF INDUSTRY  
DEPARTMENT OF INDUSTRIAL DEVELOPMENT

PRESS NOTE NO. 4  
(1990 Series)

Subject:— Guidelines for licensing of new and expansion of existing sugar factories during the Eighth Five Year Plan.

In supersession of the guidelines for